

7

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 76/237/NCLT/AHM/2016 (New)
CA No. 38/237/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company:

ICICI Bank Ltd.

V/s.

Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	Poonam Mathur Baxi	Advocate	Petitioner	
----	--------------------	----------	------------	---


2.	Trisha Baxi for Singh & Co.			
----	--------------------------------	--	--	--

ORDER

Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Petitioner. None present for Respondent.

At request of learned Counsel for Petitioner on the ground that permission from Hon'ble Company Court is awaited.

List the matter on 08.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 08th day of November, 2017.